

DIVISION BENCH
COURT - II

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/264(KB)2022
IA(I.B.C)/36(KB)2024,
IA(I.B.C)/919(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY 2024

IN THE MATTER OF	EMAMI REALTY LIMITED VS FORT PROJECTS PVT LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Saurav Jain, Adv.] For Suspended Board

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **10.07.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)